Shri Karmarkar: Regarding the first part of the question the budget provision for these exhibitions is Rs. 17,32,750.

Shri V. P. Nayar: The provision is in the budget. I wanted to know the actual expenditure.

Mr. Deputy-Speaker: Has the actual expenditure been calculated for 1952-53?

Shri Karmarkar: We have not got definite information at the moment.

Shri Bansal: May I. know if these exhibitions have helped in popularising these goods abroad?

Shri Karmarkar: My hon. friend knows that these exhibitions do help.

Shri Bansal: If so, what steps have the Government of India taken to see that regular supplies of these goods are made available in foreign countries?

Shri Karmarkar: We are doing our best, but my hon friend's organization has also some responsibility in the matter.

Shri S. N. Das: May I know whether the organizers of these exhibitions have submitted any report, and whether they are available in the library or elsewhere?

Shri Karmarkar: The report, so far as our work is concerned, is regularly submitted by our exhibition officer. I am not sure whether they are available in the library of Parliament.

Shri Radha Raman: Will the Minister throw some light about the number of people who visited these exhibitions?

Shri Karmarkar: I have no light to give at the moment.

Residential Accommodation for Government Servants

*857. Shri M. R. Krishna: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Classes II and III Government servants who applied

for the allotment of residential quarters during 1952-53; and

(b) the number of quarters allotted during 1952-53?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):
(a) and (b). Except in the case of Class IV servants, Residences are not allotted according to the class of service of the Government servants concerned but according to their emoluments. A statement giving the required information separately in respect of Government servants drawing Rs. 500 and more p.m. and those drawing less than Rs. 500 p.m. is placed on the Table of the House. [See Appendix IV, annexure No. 34.]

Shri M. R. Krishna: May I know the number of houses now under construction, and how long it will take the Government to allot these houses to Government servants of Classes II and III?

Sardar Swaran Singh: For the current year, our intention is to construct four types of houses for Government servants:

"A" and "B" flats	20
"C"-2 flats	148
Meena Bagh flats for	
junior officers	52
Vinay Nagar type	548

Shri Gidwani: Is it a fact that the various colonies constructed by Government for Government servants are named differently—for Chaprasis "Seva Nagar", for clerks "Vinay Nagar", for officers "Man Nagar", and for bigger officers "Shan Nagar"? Is it in consonance with the classless and casteless society that we are trying to build up?

Sardar Swaran Singh: I think the hon. Member is unnecessarily suffering from that obsession. There is no particular significance attaching to these names, but they have just been selected and those names have been given to the various colonies.

Shri Gidwani: Then, what is the significance of those names?

Mr. Deputy-Speaker: "Seva Nagar" seems to be the best.

Shri Muniswamy: May I know, Sir, what procedure is followed in allotting houses to these officers? Is it according to priority or according to the importance of the position they occupy?

Sardar Swaran Singh: According to priority, Sir.

Shri V. P. Nayar: From the statement laid on the Table by the hon. Minister it is seen that applicants drawing a salary of Rs. 500 and above have secured about 25 to 30 per cent., while officers getting below Rs. 500 have secured only 3 per cent. accommodation. May I know the reason for this?

Sardar Swaran Singh: Obviously the shortage of accommodation. But the overall position, with regard to the satisfied percentage, is not of the order made out by the hon. Member. But even in that case, it is a fact that the demands of officers drawing Rs. 500 or above are satisfied to the extent of 62 per cent., whereas for officers drawing less than Rs. 500, the percentage that is satisfied is roughly 31 per cent.

Shri V. P. Nayar: Is it not a fact that quarters constructed primarily for the use of Class IV servants are often allotted to persons in the higher class?

Sardar Swaran Singh: No, Sir. That is incorrect.

Shri Punnoose: May I know the amount spent on constructing buildings for officers drawing more than Rs. 500 and also the amount spent for officers drawing less than Rs. 500?

Sardar Swaran Singh: There are different classes. If the hon. Member puts down a question, I will collect the figures.

Shri Punnoose: The total expenditure.

Sardar Swaran Singh: That is in the budget.

श्री भक्त दर्शन: "क्या गवर्नमेंट को ; मालूम है कि सेवानगर में अभी तक बिजली का प्रबन्ध नहीं किया गया है ? क्या इस बारे में कोई कार्रवाई की जा रही है ?

Sardar Swaran Singh: I would require notice for that. I cannot say as to which of the colonies is electrified or not.

श्री हेडा: जो चौथी श्रेणी के सरकारी नौकर है, उन सब को मकान मिल जाय इस तरह मकान बनाने का क्या कोई प्रोग्राम है? अगर है तो कब तक उनको मकान मिल जाने की उम्मीद हो सकती हैं।

सरदार स्वणं सिंह: उम्मीद तो एक ही तरह से हो सकती है कि मकान बनाए जाये और हर साल मकान बनाये जा रहे हैं। मगर गवर्नमेंट का काम भी बढ़ रहा है और अफसर भी बढ़ रहे हैं और सारी क्लासेज़ में बढ़ रहे हैं। इसलिये कुछ बक्त तो जरूर लगेगा।

श्री हेडा : कितना वकत- दस साल बीस साल?

INSTRUMENT FACTORIES

*858. Shri S. C. Samanta: W!!! the Minister of Commerce and Industry be pleased to state:

- (a) how many private instrument manufacturing factories are, at present, functioning in the country;
- (b) whether there exists any competition amongst these private concerns and the Government Instrument Factory;
- (c) how many types of instruments are being manufactured at present in the country both by Government as well as by private enterprises;
- (d) whether private enterprises ετε being helped in any way by Government; and
 - (e) if so, how?